



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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July 01, 2022

Indicative Calendar of Market borrowings by State Governments/ Union Territories for the Quarter July - September 2022

The Reserve Bank of India, in consultation with the State Governments/Union Territories (UTs), announces that the quantum of total market borrowings by the State Governments/UTs for the quarter July - September 2022, is expected to be ₹2,11,552 Crore. The weekly schedule of auctions to be held during the quarter along with the name of States/UTs who have confirmed participation and tentative amounts indicated by them is as under:

Month	Proposed Date	Expected quantum of borrowing (in ₹ Cr)	States/UTs who have confirmed participation and the tentative amount of borrowing (in ₹ Cr)	
July 2022	July 05, 2022	13000	Andhra Pradesh	2000
			Assam	1000
			Gujarat	1000
			Himachal Pradesh	1000
			Punjab	2500
			Tamil Nadu	1000
			Telangana	3000
			West Bengal	1500
	July 12, 2022	10300	Andhra Pradesh	2000
			Haryana	2000
			Jammu & Kashmir	800
			Maharashtra	2500
			Puducherry	400
			Punjab	600
			Tamil Nadu	2000
	July 19, 2022	15390	Andhra Pradesh	2000
			Assam	1000
			Goa	200
			Gujarat	1500
			Maharashtra	2000
			Mizoram	90
			Punjab	600
			Rajasthan	1000
			Tamil Nadu	2500
Uttar Pradesh			2500	

			West Bengal	2000	
	July 26, 2022	23950	Andhra Pradesh	2000	
			Goa	200	
			Gujarat	2000	
			Haryana	3000	
			Kerala	1000	
			Madhya Pradesh	2000	
			Maharashtra	3000	
			Punjab	600	
			Rajasthan	1000	
			Sikkim	150	
			Tamil Nadu	2500	
			Uttarakhand	500	
			Uttar Pradesh	2500	
			West Bengal	3500	
August 2022	August 02, 2022	16870	Andhra Pradesh	2000	
			Assam	800	
			Bihar	1000	
			Gujarat	1500	
			Jammu & Kashmir	350	
			Kerala	1000	
			Maharashtra	1500	
			Manipur	120	
			Punjab	1600	
			Rajasthan	2000	
			Tamil Nadu	2000	
			Telangana	2000	
	West Bengal	1000			
		August 08, 2022	12200	Andhra Pradesh	2000
				Assam	800
				Haryana	500
				Himachal Pradesh	1000
				Kerala	1000
				Maharashtra	3000
				Meghalaya	150
				Nagaland	250
				Punjab	500
				Rajasthan	1000
		Tamil Nadu	2000		
		August 18, 2022	12832	Andhra Pradesh	2000
	Bihar			1000	
	Chhattisgarh			1000	
	Madhya Pradesh			2000	
	Maharashtra			3500	

			Punjab	600
			Sikkim	232
			Tamil Nadu	2500
	August 23, 2022	15180	Andhra Pradesh	1500
			Assam	800
			Goa	200
			Gujarat	1500
			Kerala	1000
			Madhya Pradesh	2000
			Mizoram	80
			Punjab	600
			Tamil Nadu	2500
			Uttar Pradesh	2500
			West Bengal	2500
	August 29, 2022	24500	Andhra Pradesh	2000
			Bihar	1000
			Gujarat	2000
			Haryana	1500
			Kerala	2000
			Maharashtra	3000
			Punjab	2000
Rajasthan			2000	
Tamil Nadu			2500	
Telangana			1000	
Uttarakhand			500	
Uttar Pradesh			2500	
West Bengal			2500	
September 2022	September 06, 2022	12750	Andhra Pradesh	1500
			Assam	800
			Bihar	1000
			Gujarat	1000
			Jammu & Kashmir	600
			Madhya Pradesh	2000
			Manipur	100
			Punjab	1000
			Rajasthan	2000
			Sikkim	250
			Tamil Nadu	2500
	September 13, 2022	10300	Andhra Pradesh	2000
			Bihar	1000
			Goa	200
Haryana			1000	
Kerala			1000	
Meghalaya	200			

			Puducherry	400
			Punjab	500
			Tamil Nadu	2000
			Telangana	1000
			West Bengal	1000
	September 20, 2022	15580	Andhra Pradesh	2000
			Assam	800
			Bihar	1000
			Goa	200
			Himachal Pradesh	1000
			Maharashtra	1500
			Mizoram	80
			Punjab	500
			Rajasthan	1000
			Tamil Nadu	2500
			Uttar Pradesh	2500
			West Bengal	2500
	September 27, 2022	28700	Andhra Pradesh	2000
			Bihar	1000
			Chhattisgarh	1000
			Goa	200
			Gujarat	2000
			Haryana	2000
			Kerala	2000
			Madhya Pradesh	2000
			Maharashtra	2000
			Punjab	1000
			Rajasthan	2000
			Tamil Nadu	2500
			Telangana	2000
			Uttar Pradesh	2500
			West Bengal	4500
	Total	211552		211552

The actual amount of borrowings and the details of the States/UTs participating would be intimated by way of press releases two/ three days prior to the actual auction day and would depend on the requirement of the State Governments/UTs, approval from the Government of India under Article 293(3) of the Constitution of India and the market conditions. RBI would endeavour to conduct the auctions in a non-disruptive manner, taking into account the market conditions and other relevant factors and distribute the borrowings evenly throughout the quarter. RBI reserves the right to modify the dates and the amount of auction in consultation with State Governments/UTs.